

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 114/MP/2013

Subject : Petition under Sections 29 and 79 of the Electricity Act, 2003 and the applicable provisions of the Indian Electricity Grid Code

Date of hearing : 9.7.2013

Coram : Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : NTPC Limited, New Delhi.

Respondents : Western Regional Power Committee, Mumbai and Others

Parties present : Shri M.G.Ramachandran, Advocate, NTPC
Shri S.K.Sharma, NTPC
Shri Rohit Chhabra, NTPC
Shri MKV Rama Rao, NTPC
Miss S.Maggon, NTPC
Shri P.P.Francis, NTPC
Shri Uday Shankar, NTPC
Shri Guryog Singh, NTPC
Shri P.Pentaya, WRLDC
Shri Murail Krishan, WRLDC
Shri S.K.Nair, GUVNL
Shri Nimesh Pael, GUVNL
Shri Samir Malik, Advocate, MSEDCL

Record of Proceedings

The representative of the Gujarat Urja Vikas Nigam Limited submitted that the person dealing with the matter could not attend hearing due to personal difficulty and requested for short adjournment. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 30.7.2013.

By order of the Commission,

**Sd/-
(T. Rout)
Joint Chief (Law)**